

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 114(ND)2015
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Mukesh Kumar Sharma & Ors. V/s. M/s. Interads Adverting
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	SANJANA SADDY	ADV.	PETITIONER	<i>Sanjana Saddy</i>
1.)	MR. Siddhartha Yaddu	Adv.	} Respondents 1, 2, 3 & 6.	} <i>vijeth</i>
2.)	Ms. Vipate Mukhigee	Adv.		
3.)	Ms. Jannashree Ghosh	Adv.		

Order

Learned counsel for the petitioner prays for 10 days time to file the reply to the respondent's application seeking vacation of the stay granted on 19.11.2015. Rejoinder, if any, by the respondents may be filed within one week thereafter.

2. Though opportunity had already been given to the petitioner to file the same, in the interest of justice one more opportunity is given subject to payment of cost of Rs.5,000/- payable to the NCLT, Library fund.

Contd/-.....

3. The respondents had also been directed to pay the cost of Rs. 10,000/- vide order dated 05.05.2016 which they undertake to do during the course of the day. Let proof of filing the same be placed on record.
4. List the matter on 5.08.2016 at 10.30 a.m.

Sd/-

(Ina Malhotra)
Member Judicial

Sd/-

(R.Varadharajan)
Member Judicial